

**Tertiary cancer centres in Rajasthan**

†1875. SHRI ASHK ALI TAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that proposals regarding establishment of tertiary cancer centres, in Bikaner and Jhalawar and State/ National Cancer Centre in Jaipur in Rajasthan have been sent to Central Government;

(b) whether Government has positive approach towards it; and

(c) if so, the details of action taken so far thereon and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (c) The Government of India is implementing a scheme for enhancing Tertiary Care facilities for Cancer in different parts of the country. Under the said scheme, location of Tertiary Care Cancer Centre(TCCC) at Bikaner and Jhalawar and State Cancer Institute (SCI) at Jaipur has been agreed to in consultation with the State Government. The proposal of the State Government for TCCC at Bikaner was considered by a Standing Committee constituted for recommending the proposal and due to certain deficiencies a revised proposal from the State Government was solicited which has been received. For the TCCC at Jhalawar the deficiencies in the proposal have been intimated to the State Government.

For the State Cancer Institute, while initially the location was identified at SMS Medical College, Jaipur, the State Government had suggested the same to be changed to RUHS Medical College, Jaipur. However, during inspection of the said location by an expert team, due to insufficient infrastructure at present at the RUHS Medical College, it was decided that the location of the State Cancer institute be changed to SMS Medical College, Jaipur.

**Grievance redressal mechanism under NRHM**

1876. SHRI MD. NADIMUL HAQUE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is no effective grievance redressal mechanism established under NRHM;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the steps taken by Government to establish a grievance redressal mechanism at all levels under NRHM scheme; and

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† Original notice of the question was received in Hindi.